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Central Administrative Tribunal, Principal Bench

Contempt Petition No.214 of 2002 in M.A.2096/2002
Original Application No.1233 of 2001

New Delhi, this the 14th day of November, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. A.P. Nagrath, Member (A)

1. Vinod Kumar Dixit
S/o Shri V.K. Dixit
Wireman Grade III
2. R.C. Shukla
S/o Shri N.N. Shukla
Wireman Grade III
3. Krishna Bihari
S/o Shri Mangali Prasad
Wireman Grade III
4. Chandra Shekhar Patil
S/o Shri S.K.G. Patil
Wireman Grade III
5. Amar Singh
S/o Shri Sita Ram
Wireman Grade III
6. Awadh Bihari
S/o Shri H.L. Yadav
Wireman Grade III
7. Mohd. Nazim Khan
S/o Shri Hashim
Wireman Grade II
8. Kunwar Pal Singh
S/o Shri Khyali Ram
Wireman Grade III

Applicants working under S.S.T.E.(W)
Kanpur with the C.S.I. Kanpur JunctionPetitioners

(By Advocate: Shri R.K. Shukla)

Versus

1. Shri R.K. Singh
The General Manager, Northern Railway,
Baroda House
New Delhi
2. Shri V.K. Kaul,
The Chief Administrative (Construction)
Northern Railway, Kashmere Gate,
Delhi-6
3. Shri Dev Singh Gabrial
The Sr. Signalling & Telecommunication
Engineer (Construction)
Northern Railway, Kanpur

4. Shri Mathew John
The Divisional Railway Manager,
Northern Railway,
Allahabad (U.P.)

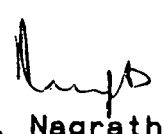
....Respondents

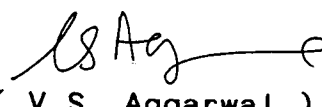
(By Advocate: Shri B.S. Jain)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the petitioners, keeping in view the reply filed, does not press the present contempt petition. Accordingly the same is dismissed as withdrawn.


(A.P. Nagrath)
Member(A)


(V.S. Aggarwal)
Chairman

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